

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 258 OF 2017 &
IA NO. 631 OF 2017**

Dated : 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**M/s Asian Fine Cements Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. R. L. Verma
h/f Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Ms. Meenakshi Midha
Mr. Bhavya Lakhwara for R-2

ORDER

Those Respondents, who have not yet filed reply/objection, if any, may file the same on or before 03.10.2019 with advance copy to the other side. Thereafter, the Appellant may file rejoinder, if any, on or before 24.10.2019 with advance copy to the other side.

List the matter on **31.10.2019**.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**